

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

T.C.P No.25/(GOA)/2015  
CA No.

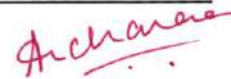

CORAM:

Present: SHRI M. K. SHRAWAT  
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 03.05.2017

NAME OF THE PARTIES: Mr. Hubert Anthony Lobo  
V/s.  
M/s. Caricima Enterprises Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956  
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1	Adv Archana Uppuluri Associate	Petitioner's Adv.	
	Adv. Santosh L. Mohra	Respondent's	

**ORDER**

**T.C.P. No. 25/397-398/CLB/MB/GOA/2015**

1. The Learned Representatives of both the sides are present.
2. By consent seeking adjournment.
3. Adjourned to **20.06.2017**.

**Dated: 03.05.2017**

Sd/-  
**M.K. Shrawat**  
**Member (Judicial)**